

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1431
ANSWERED ON:02.12.2014
INCLUSION OF CASTES IN OBC LIST
Kaswan Shri Rahul

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether any proposal is pending with the Government for inclusion of different castes of Rajasthan in the list of Other Backward Classes (OBCs);
- (b) if so, the names of the castes thereof and the time by which they are likely to be included;
- (c) whether the criteria adopted by the State Commission for OBCs and the National Commission for OBCs for inclusion of castes in the list of Other Backward Classes are different, and if so, the details thereof;
- (d) whether the Government has received any proposal from Rajasthan for inclusion of the 'Siddha' caste in the list of Other Backward Classes; and
- (e) if so, the details thereof and the action taken thereon?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHANPAL GURJAR)

- (a) No.
- (b) Does not arise.
- (c): Yes. The castes and communities which were common to both the list in the report of the Mandal Commission and the State Government's List were notified in the Central List of Other Backward Classes. Based on the judgment in the Indra Sawhney case, the NCBC has prescribed a set of guidelines and parameters for determining whether a particular caste/community or class of people deserve to be included in the Central List of Backward Classes. The data/parameters have been fixed to ascertain their social, educational, employment and economic status. The State Commission's reports and the act of the State Government for inclusion of certain castes /classes/communities are not binding on the NCBC.
- (d) Yes.
- (e): The issue of inclusion of caste/community Siddh was considered by the NCBC and was rejected vide Advice No. Rajasthan 61/2001 dated 11.06.2001.